

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EMCO Limited Date of Commencement of Liquidation: 09-08-2021; List of Stakeholders as on Date: 21-07-2022; Name of IP: Mr. Sundaresh Bhat; Process Number: 1; Last 5 digit of registration number: 10162

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	18448765508	10	18022670838	111565469	426094670		Annexure 3
4	Unsecured financial creditors	1	773510924	1	772558750	772558750	952175		Annexure 4
5	Operational creditors (Workmen)	294	848576817	253	149210914		699365903		Annexure 5
6	Operational creditors (Employees)	160	153040758	150	116695856		36344902		Annexure 6
7	Operational creditors (Government Dues)	9	1002206830	7	801115407		201091423		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	92	2276079248	80	911230986		1364848262		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		566	23502180085	501	20773482751	884124219	2728697335	0	